

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 611
CP-124/241-242/ND/2023
IA/312/2023, CA/324/2023, CA/325/2023

IN THE MATTER OF:

Mr. Prabh Paul Parmar, Director
ANP M/s. Atelier and Associates Company Pvt. Ltd. ...APPLICANT

Vs.

Mr. Pratap ...RESPONDENT

Section
U/s 241-242

Order delivered on 18.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Adv. Bhupender Pratap Singh.

For the Respondent :
ORDER

Due to paucity of time, the matter is adjourned to **05.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)